

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).4120 OF 2004

(From the judgement and order dated 12.11.2003 in FA.No.2 of
The HIGH COURT OF Rajasthan at Jodhpur)

ASHUTOSH

Petitioner(s)

VERSUS

STATE OF RAJASTHAN & ORS.

Respondent(s)

(With prayer for interim relief and office report)
(for final disposal)

Date: 28/02/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE MR. JUSTICE C.K. THAKKER

For Petitioner(s) Mr. Manoj Swarup,Adv.

For Respondent(s) Mr.Aruneshwar Gupta,Adv.

Mr.Naveen Kumar Singh,Adv.

Ms.Shivangi,Adv.

UPON hearing counsel the Court made the following

O R D E R

In view of the letter circulated, the matter is adjourned.

Not to be

listed before four weeks.

(Usha Bhardwaj)

(Madhu Saxena)

P.S. To Registrar

COURT MASTER